#### **GOVERNMENT OF INDIA**

## **MINISTRY OF HOUSING AND URBAN AFFAIRS**

#### **LOK SABHA**

## **UNSTARRED QUESTION NO. 2899**

## **TO BE ANSWERED ON DECEMBER 05, 2019**

#### POLICY/GUIDELINES REGARDING SIZE OF DWELLING UNITS

## NO. 2899. SHRIMATI SANGEETA KUMARI SINGH DEO: DR. ALOK KUMAR SUMAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the rationale policy/guidelines for sizes of different categories of dwelling units being constructed by the Government agencies like DDA, CPWD and NBCC;
- (b) Whether any uniform parameter is being followed for construction of different categories of dwelling units like LIG and MIG etc., or Type-II, III and IV etc. for Government quarters and if so, the details thereof;
- (c) whether the Government has conducted any study of repeated surrender of thousands of flats especially LIG flats constructed and allotted by DDA under different housing schemes in last few years and if so, the details thereof; and
- (d) the responsibility of concerned departments/officials fixed so far and the manner in which expenditure incurred is likely to be recovered?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

## (SHRI HARDEEP SINGH PURI)

(a) & (b): Plinth Area Norms for Residential Accommodation (GPRA) issued vide Ministry of Housing & Urban Affairs O.M. No. 22011/01/2008-W.3 dated 7<sup>th</sup> August, 2013 are followed by CPWD for sizes of different categories of dwelling units constructed by CPWD. Delhi Development Authority (DDA) has informed that the guidelines for various housing categories as per the Delhi Master Plan-2021, IS code-8888 for EWS and the provisions of Unified Building Bye-Laws-2016 are followed while designing different categories of housing undertaken in DDA.

- (c) & (d): DDA has informed that following are the most common responses received on the basis of online feedback from the allottees of Narela, Rohini, Siraspur, Loknayak puram & Ramgarh Colony citing reasons of surrendering of Delhi Development Authority flats:-
  - (i) Non availability of Metro rail connectivity in Narela area;
  - (ii) Remote location of flats in Narela;
  - (iii) Size of flat was small;
  - (iv) High cost of the flat for the size.

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